

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 16 OF 2005

SANJEEV BHATNAGAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(officer report for orders)(For final disposal)

Date: 27/01/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Petitioner-In-Person

For Respondent(s)

Mr. Navin Prakash, Adv.

Mr. Gaurav Agarwal, Adv.

Mr. D.S. Mahara, Adv.

Ms. Sushma Suri ,Adv

Mr. M.R. Calla, Sr.Adv.

Ms.Ranjeeta Rohatgi, Adv. for

M/S

P.H. Parekh & Co.

Mr. Vijay Panjwani,Adv.

Dr. Nafis A. Siddiqui, Adv.

Mr. Musthaq Ahmad, Adv.

Mr. R.N. Keshwani, Adv.

Ms. Priya Hingorani, Adv. For

M/s Hingorani & Associates

Intervenor-in-person

UPON hearing counsel the Court made the following

O R D E R

List on Monday 30.1.2006.

(Meenu Sethi)

(Pushap Lata B

hardwaj)

Court Master

Court Maste

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